

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(50) C.P.(IB)-445(MB)/2019

CORAM:

SHRI RAVIKUMAR DURAISAMY  
Member (Technical)

SHRI RAJASEKHAR V.K.  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **10.02.2020**

NAME OF THE PARTIES: HNG Float Glass Ltd  
V/s  
Renovations United LLP

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor.
2. The Learned Counsel for the Operational Creditor is directed to intimate by private notice the next date of hearing in the matter to the Corporate Debtor.
3. List the matter on **03.03.2020** for further hearing.

**Sd/-**

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

10.02.2020  
Aah

**Sd/-**

**RAJASEKHAR V.K.**  
**Member (Judicial)**